

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 2124.
TO BE ANSWERED ON WEDNESDAY, THE 04TH MARCH, 2020.**

DELAY IN GRANTING GI TAG

**2124. SHRI PRADEEP KUMAR SINGH:
SHRIMATI RATHVA GITABEN VAJESINGBHAI:
SHRI PARBATBHAI SAVABHAI PATEL:
SHRI NARANBHAI KACHHADIYA:
SHRI JASWANT SINGH BHABHOR:
SHRI NISITH PRAMANIK:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the details of efforts being made by the Government to minimise the delay in granting Geographical Indication (GI) tags; and
- (b) the total number of Indian products that have been issued GI-tags till date, State-wise including the States of Gujarat, Bihar and West Bengal in the aforesaid aspect?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)

**THE MINISTER OF COMMERCE & INDUSTRY
(SHRI PIYUSH GOYAL)**

- (a): Geographical Indications are registered as per the time frame stipulated by Geographical Indications of Goods (Registration & Protection) Act, 1999 & Geographical Indications of Goods (Registration & Protection) Rules, 2002.

An applicant has to comply with the necessary legal requirements mentioned in the GI Act & Rules. When, the applicant complies with the requirements as stipulated in the GI Act and Rules, GI Registrations are granted within the time frame of 12 to 18 months on an average. Since GI applications are related to traditional handicrafts/agricultural products, the applicant has to collect necessary documents and technical reports in order to establish historical reputation and geographical uniqueness. This takes time for compliance on the part of applicant, thereby delaying the overall registration process.

- (b): As on 24.02.2020, a total of 362 GI Applications have been registered, out of which 347 are Indian GI Applications (318 – Indian GI Products & 29 GI Logo Applications) and remaining 15 GIs have been registered for Foreign GI Applications. Breakup of State wise GI Applications Registered as on 02.03.2020 is enclosed as **Annexure**.

ANNEXURE

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA
UNSTARRED QUESTION NO.2124 FOR ANSWER ON 4TH MARCH, 2020.**

STATEWISE LIST OF INDIAN REGISTERED GIs AS ON 02.03.2020

| S No. | State/UTs | No. of Registered GIs |
|-------|--|-----------------------|
| 1 | Andhra Pradesh | 17 |
| 2 | Arunachal Pradesh | 2 |
| 3 | Assam | 9 |
| 4 | Bihar | 13 |
| 5 | Chhattisgarh | 6 |
| 6 | Goa | 2 |
| 7 | Gujarat | 15 |
| 8 | Himachal Pradesh | 8 |
| 9 | Jammu & Kashmir | 7 |
| 10 | Karnataka | 42 |
| 11 | Kerala | 28 |
| 12 | Madhya Pradesh | 10 |
| 13 | Maharashtra | 30 |
| 14 | Manipur | 4 |
| 15 | Meghalaya | 2 |
| 16 | Mizoram | 6 |
| 17 | Nagaland | 3 |
| 18 | Odisha | 17 |
| 19 | Pondicherry | 2 |
| 20 | Rajasthan | 14 |
| 21 | Sikkim | 1 |
| 22 | Tamil Nadu | 35 |
| 23 | Telangana | 14 |
| 24 | Tripura | 1 |
| 25 | Uttar Pradesh | 26 |
| 26 | Uttarakhand | 1 |
| 26 | West Bengal | 21 |
| | | |
| | Apart from the above mentioned Geographical Indications, the number of same GIs registered in more than one state. | 11 |
| | Total No. of Registered Indian GIs | 347 |
